

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 222 OF 2015

Dated: 30th May, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Chhattisgarh State Power Generation Co. Ltd. Appellant(s)
Versus

Chhattisgarh Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant(s) : Mr. M. G. Ramachandran
Ms. Ranjitha Ramachandran
Mr. Shubham Arya

Counsel for the Respondent(s) : Ms. Swapna Seshadri
Mr. Anand K. Ganesan
Ms. Neha Garg

ORDER

List this matter for hearing on **31.05.2018 (on Top of the Board)**, as agreed by the learned counsel appearing for the Appellant and the Respondent.

(S. D. Dubey)
Technical Member

pds/vt

(Justice N. K. Patil)
Judicial Member